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N.K.Sahu Vrs. UOI

Admission Sl. No. 1
O.A. No. 260/00548 of 2014
Order dated: 18.07.2014

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

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Heard Mr. J.K.Mohapatra, Ld. Counsel for the applicant, and Mr. P.R.J.Dash, Ld. Addl. Central Govt. Standing Counsel appearing for the Respondents, on whom a copy of this O.A. has already been served.

Mr. Mohapatra, Ld. Counsel for the applicant, wants to withdraw this O.A. He has filed a memo in the Court today to that effect.

In view of the memo filed by Mr. Mohapatra, this O.A. is disposed of being withdrawn.



MEMBER(Judl.)

RK